

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/90(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	ASHIKA STOCK BROKING LIMITED VS INDIA POWER CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Sourojit Dasgupta,Adv.] For Operational Creditor
Mr.Sauvik Sarkar, Adv.]

Mr. Rishav Banerjee,Adv.] For the Corporate Debtor
Mr.Rajarshi Banerjee,Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Pleadings are complete in this matter, post this matter on **06/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**